

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6289 OF 2011

SHASHI BHATIA & ORS.

Appellant (s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent(s)

(Office report on default)

Date: 29/04/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA
(In Chambers)

For Appellant(s) Ms. Neha Agarwal, Adv.
Mr. E.C. Agrawala, Adv.

For Respondent(s) Mr. Chander Shekhar Ashri, Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of the counsel for the
respondent no. 4 and 16, two weeks' time is granted
for filing statement of case.

(NAVEEN KUMAR)
COURT MASTER

(SUNEET MAHAJAN)
COURT MASTER